

## **NOTICE**

Please take notice that WP(C)/6420/2018 shall be taken up by Hon'ble Mr. Justice Kailash Prasad Deo today i.e. on 23.09.2022 at 03:15 PM in Court No.-19.

By Order,

Dated the 23<sup>rd</sup> September, 2022  
High Court of Jharkhand, Ranchi

Sd/-  
(Debasis Mohapatra)  
Joint Registrar (L&C)

**NOTIFIED CASES CAUSELIST For Friday The 23<sup>rd</sup> September 2022**

**COURT NO. 19**

**SINGLE BENCH (BENCH ID-24735)**

**AT 3:15 PM**

**HON'BLE MR. JUSTICE KAILASH PRASAD DEO**

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**Orders**

1	W.P(C)/6420/2018	KALESHWAR SAH <b>VS</b> THE STATE OF JHARKHAND	MANOJ KUMAR SAH AMARJEET PRASAD	VIKASH KISHORE PRASAD
	SPT ACT			